

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 123**

**IA(I.B.C)/772(CH)2023**

**IA(I.B.C)/773(CH)2023**

**And**

**CP (IB) No. 644/Chd/Hry/2019**

**IN THE MATTER OF:**

**Col. (Retd.) R.S. Perhar**

**... Petitioner- Operational Creditor**

**Versus**

**G.L.M Infratech Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 60(5), IBC 2016**

**Order delivered on 03.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.08.2024.

Sd/-

**Court Officer**

03.07.2024

Atiqur Rehman